

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

14. C.P.(IB)-438(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2021**

**NAME OF THE PARTIES:- P R Acousticals & Engineering Works
Limited
V/s
Walchand Nagar Industries Limited**

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared from the side of both the parties. The matter is listed for Court notice. Therefore, Court Officer is directed to issue notice intimating the next date of hearing to the parties and complete their part of pleadings if not completed well before the next date of hearing. **List the matter on 24th June 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 12th day of May 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)